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**Title: Submission by Members regarding non-involvement of local MPs in the inaugural functions organized by State Governments in respect of projects funded and completed under MPLAD scheme.**

**श्रीमती हेमा गमांग (कोरापुट) :** उपाध्यक्ष महोदय, यह बहुत ही खेद का विषय है कि मेरे संसदीय क्षेत्र कोरापुट, उड़ीसा और जयपुर शहर में जो एमपी लैंड का पैसा दिया हुआ है, दस लाख रुपए की लागत से 1994-95 में एक कल्याण मंडल का उद्घाटन 16-11-2002 को हुआ। इसकी कोई सूचना सांसद को नहीं दी गई और न ही मुझे कुछ बोला गया। इसका राज्य के चार मंत्रियों और विधायक द्वारा इनागरेशन किया गया। मैंने पहले भी इस प्रश्न को उठाया था, लेकिन अभी तक इस पर कोई कार्यवाही नहीं की गई। इससे जनता की भावनाओं को ठेस पहुंची है। इसलिए इस पर जल्दी से जल्दी कार्यवाही की जाए और दोबारा मेरे द्वारा उद्घाटन कराया जाए, यही मेरी मांग है।*(व्यवधान)*

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): Sir, I rise to associate with the hon. Member. हम लोग एमपी लैंड देते हैं, लेकिन कोई अन्य उसका लाभ उठा लेता है। How are the officials also allowing this unless they are hand in glove with the ruling party? ...*(Interruptions)*

SHRIMATI RENUKA CHOWDHURY : Sir, if the names of the Members of Parliament are not there on the works that they have got executed, despite the ruling given by the House, then they will have to pay a penalty for it. The concerned Ministry and the other people must pay penalty. ...*(Interruptions)*

They have to protect the MPs because it is one of our privileges. ...*(Interruptions)*

SHRI C. KUPPUSAMI (MADRAS NORTH): Sir, in Tamil Nadu, the same thing is happening. The Ministers of the State Government go and inaugurate the buildings and projects constructed through MPLADS Funds, without involving the concerned MPs. The local authorities do not inform the MP when the project is completed. When the MP asks the local authorities to fix the date for inauguration on completion of a project funded under MPLADS, they refuse to do it and simply wait for the State Ministers' instructions to inaugurate. They refuse to inscribe the name of the MP on the plaque and at the top of the gate/entrance of the building. ...*(Interruptions)*

It is trespassing on our privileges. इस पर हमारी प्रिविलेज बनती है।*(व्यवधान)*

**श्रीमती हेमा गमांग :** मुख्य मंत्री का नाम दिया है, लेकिन एमपी का कोई जिक्र नहीं किया गया।

MR. DEPUTY-SPEAKER: The hon. Minister, Shri T.R. Baalu, wants to speak.

...*(Interruptions)*

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): Sir, I am speaking personally about my MPLADS funds. I have sanctioned more than Rs. 10 lakh for the construction of the Velacherry bus stand. It was being used for the past six or seven months. My voters have gone to the court to see that my name is inscribed on the plaque of the bus stand. After a lapse of more than six or seven months, my voters have gone to the court to see that my name is inscribed there. So, please intervene to see that the names of all the Members of Parliament are written properly. ...*(Interruptions)*

SHRI RAMESH CHENNITHALA (MAVELIKARA): If this is what the Cabinet Minister says, what will the MPs do? ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Hon. Minister Shri Santosh Gangwar, you have seen the statement made by your senior Minister. Please give reply.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): Sir, hon.

Minister of State in the Prime Minister's Office and Minister of State in the Ministry of Statistics and Programme Implementation Shri Vijay Goel is looking into this subject of MP LADS. I will ask him to look into the grievance of the hon. Members and also that of the hon. Minister.

SHRI PRIYA RANJAN DASMUNSI : He is looking into Delhi affairs only! ...(*Interruptions*)

SHRI SANTOSH KUMAR GANGWAR: He is the Minister in charge of MP LADS. I will ask him to look into this and do the needful, whatever is possible. ...(*Interruptions*)

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